

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.202/9/AMR/2019	Main Case	9 of IBC	Tricon Energy (India) Pvt Ltd Vs S V K Shipping Services Pvt Ltd
	IA(IBC)/347/2022	60(5) of IBC	Kantipudi Venkata Raju, erstwhile RP of M/s SVK Shipping Services Private Limited

ORDER

IA(IBC)/347/2022:

Mr.Shaik Gouse, PCS for the Applicant present and reports ready. Ms. J.V.L.Bharati, Counsel for the Respondent present and requested time for hearing. Hence, for hearing, list the matter on 23.03.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN